Annexure-7

Name of the corporate debtor: Varun Resources Limited; Date of commencement of liquidation: 04/12/2018; List of stakeholders as on: 29.07.2023

List of other stakeholders, if any (other than financial creditors and operational creditors)

(Amount in ₹)

Sl.	Name of	Category of	Details of claim		Details of claim admitted						Amount of	Amount	Amount of	Amount of	Remarks, if
No	stakeholder	stakeholders (received								contingent	of any	claim	claim under	any
.		preference	Date of	Amount	Amount of	Nature of	Amount	Whether lien	Amount	% share in	claim	mutual	rejected	verification	
		shareholders /	receipt	claimed	claim	claim	covered by	/ attachment	covered by	total		dues,			
		equity			admitte d		lien or	removed?	guarantee	amount of		that may			
		shareholders /					attachment	(Yes/No)		claims		be set off			
		partners					pending			admitted					
		/ others)					disposal								